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CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 2020 of 1991

New Delhi, dated the 21st Sept. 1995

HON'BLE MR. S.R. ADIGE, MEMBER (A)

1. Smt. Sushma Kumari Sharma
W/o late Shri Laxman Dass,
Ex-Driver Loco Shed, Delhi Sarai Rohilla,
Delhi-110006.

2. Smt. Sarla Kumari Sharma,
W/o late Shri Laxman Dass,
Ex-Driver Loco Shed, Delhi Sarai Rohilla,
Delhi-110006.
R/o Railway Quarter No. 126-C,
Loco Railway Colony, Kishanganj,
Delhi-110006. APPLICANTS
(None appeared)

VERSUS

Union of India through the

1. General Manager,
Northern Railway,
Baroda House, New Delhi.

2. The Divisional Railway Manager,
Northern Railway,
Bikaner.

3. The loco Foreman,
Northern Railway Loco Shed,
Meter Gauge, Delhi Sarai Rohilla,
Delhi-110006.

4. The Estate Officer,
Northern Railway, DRM's Office,
Bikaner. RESPONDENTS

(By Advocate: Shri R.L. Dhawan)

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

The Tribunal had directed fresh notices to be issued to the applicants either to engage another counsel or to argue themselves, in view of the fact that the applicant Shri Relan had withdrawn from the case.

2. Notice was accordingly issued and service has been received, but the applicants neither were present in person nor through counsel. Under the circumstances this O.A. is dismissed for default and non-prosecution.

Ex/

(S.R. ADIGE)